(b) A statement (Hindi and Englissh versions) explaining the reasons for not laying the Hindi version of the Notification [Placed in Library. See No. LT-9057/ 75.]

NOTIFICATION UNDER ESSENTIAL COM-MODITIES ACT.

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table a copy of (Notification No. G.S.R. 44 (E) (Hindi and English versions) published in Gazette of India dated the 5th February, 1975, under sub-section (6) of section 3 of the Essential Commodies Act, 1955 [Placed in Library. See No. LT-9058/75]

12.20 hrs.

RE QUESTION OF PRIVILEGE—contd.

(Interruptions)

MR SPEAKER: Kindly do not interrupt. I have not allowed anybody; you do not force me to do it We are already on the other business. This was disallowed the other day. The Prime Minister has made a statement and after that I am passing on to the next business. I have gone to the next item.

SHRI H. N. MUKERJEE (Calcutta-North-East): May I make a submission?

MR. SPEAKER: Yes.

SHRI H. N. MUKERJEE: I am only submitting for your consideration one thing. Nobody is questioning either your ruling or what the Prime Minister has stated. My friend Prof. Dandavate appears to have something in writing which causes some confussion in his mind I submit that you call him to your Chamber—and also whoever else you think is interested in this matter—and you settle the matter there. It cannot go on like this (Interruptions)

MR. SPEAKER: He can write to me; he can see me.

SHRI H. N. MUKERJEE: You can make an offer m the House to call him.

(Interruptions)

श्री भटल बिहारी वाजपेयी (श्रवालियर): क्या प्रवास मती जी ने जो कहा है, उस को सुनौती नहीं दी जा सकती ? (श्रवकान)

मध्यक्ष महोदय: ब्रार्डर प्लीज। मैं भाप से बात करूगा।

उस दिन आप ने इस को रेज किया था श्रीर आप उस पर बोले। श्राप ने कुछ मिनट इस बारे में कहा श्रीर उस के बाद मैंने कहा I do not treat it as privilege.

सीर उस के बाद झाप ने कहा कि मिनिस्टर ने त्राफर किया । श्राप दोबारा कैसे इस को रेज कर सफते हैं ? श्राप ने उस दित इस को रेज किया था झीर झाप उस पर बोले श्रीर उस के बाद मैं ने डिसएलाउ किया। हर रोज यह बात श्राप, यह कैसे हो सकता है ?

श्री ग्रटल बिहारी वाजपेयी: यह ठीक है कि ग्राप ने प्रिविलेज मोशन पंश करने की इजाजत नहीं दी। यह ठीक बात है।

श्रध्यक्ष महोदय : श्राप बोले भी उस दिन ।

श्री घटल बिहारी वाजपेयी : लेकिन आप को याद होगा कि उस दिन पालियामेंट रे एफेयर्स मिनिस्टर ने कहा था कि उन्हें इस बारे में कोई जानकारी मही है धीर वे थो। समन चाहते हैं।

MR. SPEAKER: I have made it clear.

श्री सटल बिहारी वाजपेयी प्रध्यक्ष महोदय, मुझे पूरा कर लेने दीजिए । दूसरी बात यह है कि स्नाज श्री भधु डेबते कुछ कागज लेकर स्नाए हैं जिन के बारे में उन का कहना है कि प्रधान मंत्री से कोरेसपोंडेंस हुई है। वह कोरेसपोडेस उस समय मेरे पास नहीं थी।